- (b) whether the Department of Telecommunications (DoT) decided to associate the Ministry of Finance; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Para 2.1.2 (3) of Cabinet approval dated 31.10.2003 stated the following:

"The Department of Telecom and Ministry of Finance would discuss and finalise spectrum pricing formula, which will include incentive for efficient use of spectrum as well as disincentive for sub-optimal usages".

(b) and (c) DoT referred the issues of efficient utilisation of spectrum, spectrum pricing and spectrum allocation procedure to TRAI for their recommendations *vide* letter dated 17th November, 2003. Subsequently, TRAI submitted its recommendations dated 13.05.2005 on "spectrum related issues" vide letter dated June 6, 2005, DoT sought comments of the Ministry of Finance on these recommendations of TRAI. The comments of the Ministry of Finance were received *vide* their letter dated December 21, 2005.

## Mobile phone network connectivity

3321. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a large number of complaints have been received from mobile phone subscribers of various telecom operators including BSNL and MTNL about poor mobile phone network connectivity in the country;
  - (b) if so, the details thereof;

- (c) whether mobile phone network connectivity of BSNL and MTNL are poor in comparison to the private operators; and
  - (d) if so, the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) No Sir.

- (b) Does not arise in view of (a) above.
- (c) The mobile telephone services provided by MTNL and BSNL is, in general, meeting the Quality of Services (QoS) benchmarks prescribed by Telecom Regularity Authority of India (TRAI) and is comparable with private operators.
  - (d) Does not arise in view of (c) above.

## Establishing food parks

3322. SHRI KALRAJ MISHRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has taken any step recently to establish food parks across the country;
  - (b) in which places Government has plans to establish these parks;
  - (c) whether there is any proposal of Foreign Direct Investment in Food Processing Industry;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) Yes, Sir. Government has so far approved 15 Mega Food Parks under Infrastructure Development Scheme out of 30 projects envisaged during the 11th Five Year Plan period.

- (b) A list of Mega Food Parks showing the locations is given in Statement (See below).
- (c) 100% Foreign Direct Investment is permissible in Food Processing Industry.
- (d) and (e) No proposal for Foreign Direct Investment has been received so far in this Ministry.

Statement

Details of location of 15 on going Mega Food Parks (MFP)

SI.No.	Name of SPV	Location of the MFP
1	2	3
1.	M/s Srini Food Park Pvt. Ltd.1154/A, 2nd Floor, Road No. Jublee Hills, Hyderabad-500033	Chittoor, Andhra Pradesh
2.	M/s Jharkhand Mega Food Park Pvt. Ltd. 103, Vindhychal CHS Ltd, Sector-4, ,Charkop, Kandhivali (West) Mumbai-400063	Ranchi, Jharkhand